

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 105
IA(Com.A)- 102/2024
IN **CP-23(ND)/2023**

IN THE MATTER OF:

Shri Vikas Paliwal & Ors. AND Hemkunt Petitioner/Applicant
Management Consultancy Pvt Ltd. & Ors.

Order u/S. 241, 242 & 246

Order delivered on 20.03.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Mr. S.K. Sharma, Mr. Vyow, Mr. Rohan, Advs.
For the Respondent : Mr. Naman Jain, Adv. For R-1 to 3

ORDER

IA(Com.A)-102/2024

Ld. Counsel appears for the Applicant.

Issue notice to the Respondent.

Ld. Counsel appearing for the Respondent accepts notice and seeks time to file reply affidavit. Two weeks time granted.

The Applicant shall serve a copy of the application to the Ld. Counsel appearing for the Respondent during the course of the day.

List the matter on **22.04.2024**.

-Sd-
(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-Sd-
(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)